

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
O R D E R

In partial modification to this office order No.2378/75028-75044/F.1(3)/Gaz/18 dated 27.10.2018, the following Committees is hereby re-constituted, with immediate effect :

Name of Committee	Name of Judicial Officers	Designation
Recruitment Committee dealing with the filling up of vacancy of System Analyst Group I Executive, Sr. Librarian Grade-A, Programmer Group II Executive, Assistant Programmer (Non-Gazetted) and Data Entry Operator (Grade-A) and Technical Officer (Gazette), Librarian (Non-Gazetted) and Process Server, through direct recruitment as per Rule 2(14) of DDCE Rules, 2012.	Sh. Manoj Jain Addl. District Judge (West)	Chairperson
	Sh. Virender Kumar Goyal Addl Sessions Judge (West)	Member
	Sh. Chandra Shekhar Addl. District Judge (New Delhi)	Member

Sh. Ravinder Dudeja, Judge, Family Court (Central) shall be Special Invitee for the process of recruitment of Technical Post.

The Committee may call any senior Technical Officer/Official from NIC during the recruitment process to assess the suitability of candidates about his/her technical expertise.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge (HQs)

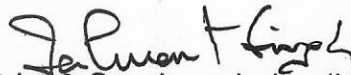
Delhi

Dated 29 OCT 2018

No. 2385/75296-31A /F.1(3)/Gaz/18

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Sh. R.P.S. Teji, ADJ (Central)/Officer In-charge, Recruitment Cell, Tis Hazari Courts, Delhi.
3. The Officers Concerned.
4. The AO(J)/Incharge, Recruitment Cell, Admn. Branch (I,II&III), Computer Branch, General Branch (Central), Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi